

(b) the names of such units where serious complaints of non-implementation of award; and

(c) what steps Government have taken to compel these factory units to implement the award in full?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) As far as Government is aware, there is no serious discontentment amongst employees of cement companies on account of non-implementation of the recent arbitration award given by S/ Shri G. Ramanujam and R. P. Nevatia, as by and large, the award is being implemented by a majority of cement companies.

(b) Companies which have not implemented the award so far are:

1 Andhra Cement Co. Ltd., Vijayawada,

2. Ashoka Cement Ltd., Dalmianagar.

3. Hira Cement Works, Orissa.

4. Manav Minerals, Orissa

5. Kalyanpur Lime & Cement Works Ltd., Banjari, Bihar.

6 Mawmluh Cherra Cement Co., Ltd., Meghalaya.

7. Rohtas Industries Ltd., Dalmianagar, Bihar.

8. Sone Valley Portland Cement Co., Ltd., Dehri-on-Sone, Bihar.

9. U.P. Cement Corporation, Mirzapur.

(c) Government are trying to persuade the units which have not implemented the award to implement it. ~~falling~~ which suitable action will be taken.

पिछड़े हुये क्षेत्रों में नई रेल लाइनें

467. श्री विनायक प्रताप दासब क्या : रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) उन पिछड़े हुये क्षेत्रों के नाम क्या हैं जिनके लिये सरकार ने नई रेल लाइनें बनाने तथा नष्ट हुई रेल लाइनों की 1979-80 में पुनः चालू करने के लिये योजना बनाई है; और

(ख) क्या उपर्युक्त योजना के सिमरी-बदित्यारपुर से बेहटागंज तक नई रेल लाइन बनाने तथा निर्माली भास्तिगवाही और प्रताप गंज भीमनगर रेल लाइनों को पुनः चालू करने के प्रस्ताव भी सम्मिलित हैं ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण ) : 1979-80 के दौरान नयी लाइनों के निर्माण और पुनः स्थापना के प्रस्ताव 1979-80 का बजट प्रस्तुत करते समय संसद के समक्ष रख दिये गये हैं ।

#### Family Planning

468. SHRI A. BALA PAJANOR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the precise breakthroughs made in the field of family planning so as to set in motion comprehensive and co-ordinated efforts for containing the population problem; and

(b) the birth rates during each of the last five years and the projected birth rate as a result of measures taken so far?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY): (a) The Government of India have taken various steps to revitalize the family planning programme. One of the important measures relates to the issuing of instructions to the State Governments/Union Territories and other implementing agencies to assign targets to the Medical Officers and other field workers entrusted with the implementation of the Programme. The Prime Minister has made an appeal to the State Governments/Union Territories and

also to the Ministries/Departments of the Government of India and Voluntary organisations to accept this programme as a national programme requiring vigorous efforts from all sections of society to check population growth. The States/Union Territories have also been asked to gear up the programme by utilising all media at their disposal. More orientation training camps for village opinion leaders are also being arranged throughout the country. Another step taken to boost up the programme is the organisation of periodical Family Welfare Fortnights throughout the country. The month of January 1979 was observed as Family Planning month in the country in which the momentum already gained was further accelerated by organising mini camps for sterilisation operations and orientation camps for public opinion leaders. An additional amount of Rs. 5 per case of sterilisation has been sanctioned for mini camps in order to encourage the States/U.Ts. to achieve the optimal results. The Programme was also reviewed by the Joint Conference of Central Council of Health and Central Family Welfare for more effective implementation. The National Awards have been re-introduced in 1978-79 with a view to giving incentives to the States/Union Territories and other implementing agencies for good performance in respect of various services under family planning and maternal and child health. The emphasis is on group incentives. Special awards have been announced for the performance during Family Planning Month and during the period January to March, 1979. The performance under the programme is also being intensely and carefully monitored regularly every month and the States with poor performance identified. Besides, the Child Marriage Restraint Amendment Act, which has come into force w.e.f. 1-10-1978 is being given publicity so that the minimum age of marriage goes upto 18 years for girls and 21 years for boys. For rural areas, the

Community Health Workers Scheme and Dais training scheme are of special significance in that these functionaries are acting as opinion leaders in promoting the small family norms.

(b) A statement giving birth rates, as obtained from the Sample Registration System of the Registrar General of India for the last 5 years, is annexed. It is expected that as a result of Family Planning performance so far, estimated birth rate for 1978-79 would be around 33 per 1000 population.

#### Statement

##### Estimated Birth Rates During 1973-77

Year.	Estimated Birth Rates. (per thousands of population)
1973*	34.6
1974*	34.5
1975 .	35.2
1976**	34.4
1977**	32.9

\* Figures for 1973 and 1974 were generally deficient because of temporary suspension of the field level supervision.

\*\*Provisional.

Source : Sample Registration System of the Registrar General of India.

#### डेकेदारों के बिलों का मुद्दा

469. श्री हुकम देव मारवाण बाबू : क्या रेल, वकील यह बताने की कृपा करेंगे कि प्रत्येक रेलवे में कितने और किन-किन डेकेदारों के वर्ष 1975, 1976 के तथा जनता पार्टी के सत्ता में आने से पूर्व की अवधि के कितनी-कितनी राशि के ऐसे बिलों के पूरे मुद्दान के आदेश अब कर दिये गये हैं जिनका उगलान सम्बन्धित अभियन्ताओं के कारण रोक किया गया था ?